

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5351**  
**TO BE ANSWERED ON 05<sup>th</sup> APRIL, 2023**

**INCLUSION OF PAAN METHI IN SPICES BOARD**

**5351. SHRI HANUMAN BENIWAL:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether any proposal to include Paan Methi (fenugreek leaves) especially produced in Nagaur district of Rajasthan in spice commodity is under consideration of the Spices Board, if so, the facts thereof;
- (b) the time by which instructions are likely to be issued by the Government in this regard and if not, the reasons therefor;
- (c) whether the Government proposes to get GI tag to Paan Methi (fenugreek) produced in Nagaur district to provide it a distinct identity at international level; and
- (d) if so, the time by which it is likely to be done and if not, the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY**  
**(SMT. ANUPRIYA PATEL)**

(a) & (b): Under the Spices Board Act, 1986, there is a list of 52 scheduled spices and, currently, pan methi is not a part of the list. However, replacement of the said Act by a Spices (Promotion and Development) Bill, 2022 is under consideration. The draft of the Bill, in which 'Paan Methi' is included in the list of spices in the first schedule, has been taken up for consultations.

(c) & (d): No application has been received for GI tag to Paan Methi (fenugreek) produced in Nagaur District.

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